

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 679**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

CEASEFIRE VIOLATIONS

**679. SHRI BHARTRUHARI MAHTAB:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI RAHUL SHEWALE:
SHRI DHANANJAY MAHADIK:
SHRIMATI SUPRIYA SULE:
DR. HEENA VIJAYKUMAR GAVIT:
DR. J. JAYAVARDHAN:
SHRI P.R. SUNDARAM:
SHRI SATAV RAJEEV:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
KUNWAR HARIBANSH SINGH:
SHRI NARANBHAI KACHHADIYA:
SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:
SHRI S.R. VIJAYAKUMAR:
SHRI T. RADHAKRISHNAN:
KUMARI SUSHMITA DEV:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of ceasefire violations by Pakistan reported during the last three years and the current year along with the number of people living in villages along the LoC who have abandoned their homes and have been living in relief camps, State-wise;

(b) the number of people including civilians and security personnel who have been killed and injured during ceasefire violation along with the amount of compensation paid to kin of deceased and to the injured during the said period, State-wise;

(c) whether the Government has received requests from people living along the LoC for more community bunkers and attached toilet with every house and cluster bunkers and if so, the details thereof and the response of the Government thereto;

(d) whether the Government is planning to set up an expert group to look into the problems being faced by people living in villages along the Line of Control (LoC), if so, the details thereof and time by which the expert group is likely to be set up; and

(e) the details of protest lodged, bilateral meetings held and measures taken to curb such violations along with the measures taken to expose Pakistan's role in it?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): No cross border firings have been reported in other States except Jammu and Kashmir along the border of Pakistan. The details of ceasefire violations reported from across the border and the number of civilians and security force personnel killed and injured in Jammu and Kashmir(J&K), during the last three years and the current year is as under:-

No. of Ceasefire violations		
Year	Along the Line Control in the State of J&K under operational control of Army	Along the International Border in the State of J&K under operational control of BSF
2014	153	430
2015	152	253
2016	228	221
2017	771 (upto 10th December)	110(upto November)

Casualties of Civilians and Security Personnel due to Ceasefire Violations						
Year	Civilians		Army Personnel		BSF Personnel	
	Killed	Injured	Killed	Injured	Killed	Injured
2014	14	101	1	11	2	17
2015	16	71	6	17	4	9
2016	13	83	8	74	5	25
2017 (upto 10th December)	12	79	14	58	4 (upto November)	13 (upto November)

The details of the people living in villages of Jammu and Kashmir along LoC who were shifted to safer places on account of ceasefire violations during last 3 years and the current year are as under:-

Year	No. of people living near LoC who abandoned their homes temporarily
2014	0
2015	0
2016	27449
2017 (till October)	4012

The ex-gratia/compensation is paid to families of civilians/SFs killed/injured as per the extant guidelines of CAPFs/ Army/State Government.

(c): Based on the proposal received from State Government of Jammu and Kashmir, construction of 1,431 community bunkers with capacity of 40 persons per bunker at the total cost of Rs.103.04 crore and 13,029 individual bunkers with capacity of 8 persons per bunker at the total cost of Rs.312.69 crore have been sanctioned.

(d): A Study Group for considering the various problems being faced by people residing near to International Border and Line of Control in wake of regular threats of cross border firing has been constituted on 5th October, 2017.

(e): The following steps have been taken by the Government to check ceasefire violations at the borders:

(i) All the forward posts are adequately strengthened to withstand enemy fire. Besides there are well-established Standard Operating Procedures (SOPs) to safeguard against enemy action to minimize own casualties.

(ii) Immediate and effective retaliation by Indian Army and BSF Personnel is carried out during instances of unprovoked fire and ceasefire violations. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate levels, through the established mechanism of hotlines, flag meetings

as well as talks between the Directorate Generals of Military Operations of the two countries. Written protest is also lodged for every incidents of Cross Border Firing.

(iii) Diplomatically, India has repeatedly emphasized, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitments along the International Border and LC.
